

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP82/13	53/16	Hearing	397 398-	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL.NO. NAME (IN CAPITAL)
&
PHONE NUMBER

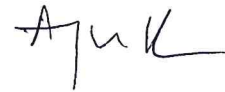
DESIGNATION

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

ARJUN RAO
AZBE Partners
9550505071

Petitioner



NITHA K
7829466499

Respondent No. 1



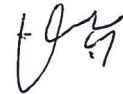
ATUL MADHAVAN
DUA ASSOCIATES

Respondent 2-8



ABHJIT AGAR
J Sagar Associates

Respondent No. 9



Counsel for Petitioner is present. Counsel for Respondents requested time to file two sets of copies. Time granted till 17.04.2017.


MEMBER (J)


MEMBER (T)